

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO.236**  
ANSWERED ON 17<sup>TH</sup> NOVEMBER, 2016

**CONSTRUCTION OF ROADS FROM CENTRAL ROAD FUND**

236. SHRI GANESH SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Central Road Fund (CRF) is utilised for construction of roads, if so, the norms fixed for allotment of amount from the said fund;
- (b) the State-wise details of the amount accumulated and utilized under the CRF during the last three years;
- (c) the names of the public representative from Madhya Pradesh on whose recommendations amount has been sanctioned from the said fund during 2014 to 2016 for the construction of new Highways and the renovation of the existing highways in the State; and
- (d) the names of the public representative from Madhya Pradesh whose recommendations under the said scheme are pending with the Government from 2014 till date, and if so, the reasons therefor and the time by which these recommendations will be accorded approval?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) and (b) The funds accrued under the Central Road Fund (CRF) during 2013-14, 2014-15 and 2015-16 were Rs. 19,263 crore, Rs. 26,108 crore and Rs. 69,809 crore (provisional) respectively.

This Ministry is primarily responsible for development and maintenance of National Highways (NHs).

This Ministry allocates funds to the States/Union Territories(UTs) for development of State Roads(Non-Rural Roads) under the CRF scheme. The funds for development of State roads under CRF scheme are allocated to the States/UTs on the basis of 30 percent weightage to fuel consumption and 70 percent weightage to the geographical area. The fund under CRF is non-lapsable. Apart from this, the Ministry also allocates funds for development of State Roads of Economic Importance and Inter-State Connectivity (EI & ISC) as per the CRF Act, 2000 amended by the Finance Act from time to time. The State/UT-wise details of the CRF accrual and releases and allocation and Release/Expenditure under EI & ISC schemes during the last three years is at Annexure-I & II respectively.

(c) and (d) The identification, prioritisation and selection of projects for approval/sanction under CRF and EI&ISC schemes are governed by the CRF(State Roads) Rules, 2014 amended by the CRF(State Roads) Amendment Rules, 2016. Further, the limits of total approval of projects out of the proposal received from the concerned State Governments in a particular year is also governed by the said Rules.

**ANNEXURE-I**

ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 236 FOR ANSWER ON 17<sup>TH</sup> NOVEMBER, 2016 ASKED BY SHRI GANESH SINGH, MP REGARDING CONSTRUCTION OF ROADS FROM CENTRAL ROAD FUND

**(Rs. In crore)**

Statement showing State/UT-wise accrual and release during the last three years under CRF							
S. No.	Name of the States/UTs	2013-14		2014-15		2015-16	
		Accrual	Release*	Accrual	Release*	Accrual	Release
1	Andhra Pradesh	197.24	197.24	225.15	#73.12	137.51	178.13
2	Arunachal Pradesh	41.49	33.27	48.36	55.00	53.21	20.53
3	Assam	46.02	18.28	52.59	42.44	58.44	46.34
4	Bihar	64.38	45.47	73.73	83.36	81.70	80.88
5	Chhattisgarh	77.53	54.07	89.32	0.00	99.73	84.13
6	Goa	6.35	18.37	6.34	2.41	6.69	7.52
7	Gujarat	141.01	100.70	162.26	110.42	178.81	61.05
8	Haryana	66.42	66.42	73.73	73.73	80.25	79.45
9	Himachal Pradesh	32.19	24.80	37.26	0.00	41.00	95.14
10	Jammu & Kashmir	113.80	79.19	131.87	43.96	145.38	44.42
11	Jharkhand	51.46	46.14	59.46	17.74	66.29	9.10
12	Karnataka	138.06	138.06	160.14	170.51	179.98	164.46
13	Kerala	46.70	70.40	53.65	54.60	60.48	59.88
14	Madhya Pradesh	178.87	178.87	207.18	180.99	229.11	211.98
15	Maharashtra	236.67	621.40	269.28	100.00	292.50	432.85
16	Manipur	11.79	6.03	13.74	13.35	15.12	7.18
17	Meghalaya	14.06	11.40	16.12	5.14	17.74	5.51
18	Mizoram	10.88	0.00	12.68	4.23	13.96	4.70
19	Nagaland	8.84	5.55	10.04	5.95	11.05	0.11
20	Odisha	93.85	53.68	108.08	123.42	120.37	125.98
21	Punjab	56.22	55.83	62.89	27.58	68.62	48.22
22	Rajasthan	208.56	221.22	241.54	286.44	268.08	72.72
23	Sikkim	4.08	0.00	4.76	1.55	5.23	0.00
24	Tamil Nadu	129.90	127.82	153.01	155.09	161.95	160.33
25	Telangana	0.00	0.00	#	#81.84	109.32	108.23
26	Tripura	6.12	3.79	7.14	6.31	7.85	0.08
27	Uttarakhand	33.78	119.46	38.32	25.51	41.87	0.42
28	Uttar Pradesh	182.72	182.72	209.56	234.26	229.99	227.69
29	West Bengal	68.01	86.81	78.49	85.80	85.77	55.48
30	A&N Island	4.61	0.00	0.00	0.00	7.00	0.00
31	Chandigarh	4.95	0.00	2.11	0.00	2.66	0.70
32	Dadra & Nagar Haveli	2.32	0.00	0.00	0.00	1.34	0.00
33	Daman & Diu	1.75	0.00	0.00	0.00	1.00	0.00
34	Delhi	68.39	336.14	22.20	14.59	25.00	0.00
35	Lakshdweep	0.17	0.00	0.00	0.00	0.00	0.00
36	Pudducherry	10.72	20.59	15.44	15.44	5.00	4.90

\*Funds to some states have been released more than accrual of a state from the unspent balance of previous years of that States.

#Against Andhra Pradesh accrual Rs.225.15 crore, Rs.73.12 crore released for the State Andhra Pradesh and Rs.81.84 crore released for the Telangana.

**ANNEXURE-II**

ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 236 FOR ANSWER ON 17<sup>TH</sup> NOVEMBER, 2016 ASKED BY SHRI GANESH SINGH, MP REGARDING CONSTRUCTION OF ROADS FROM CENTRAL ROAD FUND

(Rs. In crore)

Statement showing State/UT-wise allocation and release during the last three years under EI&ISC							
S. No.	Name of the States/UTs	2013-14		2014-15		2015-16	
		Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	243.86	0.00	250.00	0.00	355.35	0.00
2	Arunachal Pradesh		12.45		9.26		22.43
3	Assam		0.00		0.93		6.30
4	Bihar		0.00		0.00		6.41
5	Chhattisgarh		0.00		0.00		0.00
6	Goa		0.00		0.00		7.89
7	Gujarat		0.00		15.16		6.13
8	Haryana		8.00		0.00		1.65
9	Himachal Pradesh		0.00		0.00		0.00
10	Jammu & Kashmir		15.00		12.00		0.00
11	Jharkhand		0.00		11.40		0.00
12	Karnataka		45.22		0.00		34.75
13	Kerala		0.00		20.56		0.00
14	Madhya Pradesh		0.00		0.00		0.00
15	Maharashtra		0.00		0.00		9.38
16	Manipur		4.53		0.00		12.72
17	Meghalaya		7.00		0.00		13.67
18	Mizoram		0.00		0.00		0.00
19	Nagaland		18.62		8.00		33.74
20	Odisha		0.00		0.00		18.06
21	Punjab		0.00		0.00		12.71
22	Rajasthan		61.91		0.00		8.21
23	Sikkim		31.74		0.00		0.00
24	Tamil Nadu		0.00		3.79		0.3
25	Telangana		0.00		0.00		2.17
25	Tripura		0.00		0.00		0.00
26	Uttarakhand		0.00		0.00		0.00
27	Uttar Pradesh		13.71		12.00		68.77
28	West Bengal	18.50	0.00	0.00			
	UTs						
29	A&N Island	18.36	0.00	1.00	0.00		0.00
30	Chandigarh		0.00		0.00		0.00
31	Dadra & Nagar Haveli		0.00		0.00		0.00
32	Daman & Diu		0.00		0.00		0.00
33	Delhi		0.00		0.00		0.00
34	Lakshdweep		0.00		0.00		0.00
35	Puducherry		0.00		0.00		1.79

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